

Future Set-up of NEFA

2699. **Shri P. C. Barooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether high-level talks were recently held about the future set-up of NEFA;

(b) if so, the broad outlines of the contemplated set-up of NEFA; and

(c) the decision, if any, taken at the last high-level talks?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) and (c). Do not arise.

Symposium on Jawahar Lal Nehru

2697. **Shri Uttiya:**
Shri Madhu Limaye:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government spent a lot of money on Nehru Symposium in Delhi;

(b) if so, how much;

(c) whether the participants took part in their individual or official capacity; and

(d) whether they all agreed to make unanimous recommendation to U.N. bodies?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) No, Sir. The expenditure was not more than commensurate with the purpose and the international character of the Round Table.

(b) As all bills have not been received the exact expenditure cannot be indicated, but it is likely to be less than the allotment of Rs. 55,000 sanctioned for the purpose.

(c) The participants in the Round Table took part in their individual capacity.

(d) There was a general consensus of opinion regarding the recommendations to be made to UNESCO.

Bagalkot Cement Co., Bijapur

2698. **Shri Uttiya:**
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether the investigations into certain charges have been made against the Managing Director/other Directors of the Bagalkot Cement Company Ltd., Bijapur by the Central Bureau of Investigation; and

(b) if so, the results thereof?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

Proscription of Maps and Atlases

2699. **Shri Ram Harkh Yadav:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have proscribed some of the maps and atlases published by Private Agencies in India as reported in *Hindustan Times* dated 30th October, 1966;

(b) if so, the details thereof; and

(c) the reasons for their proscription?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-7459/66].

Publication of Maps and Atlases

2610. **Shri Ram Harkh Yadav:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have allowed some foreign publications containing maps and atlases of India to be imported after blacking out such maps and other portions thereof, as are prejudicial to India's territorial integrity; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Ministry of Finance (Department of Revenue) Notification No. 158 dated the 26th November, 1959 issued under the Sea Customs Act, 1878, prohibits the import of any book, periodical, pamphlet, leaflet or other document containing any words, signs or visible representations which directly or indirectly question the frontiers of India. However, in order to save the educational and other institutions and scholars from scarcity of standard atlases and other publications of real worth, the Government have been releasing useful books and atlases etc. after blacking out the objectionable portions. Books and publications which contain serious and numerous mistakes incapable of being corrected without marring the usefulness of the publications are, however, not allowed to be imported into India. So far, 188 such books and publications have been allowed to be imported after blacking out their objectionable contents.

Supply of Information to Members by State Governments

2611. Shri V. V. Thevar: Will the Minister of Home Affairs be pleased to state:

(a) whether Government had issued instructions to the State Governments to furnish factual information to Members of Parliament when asked for:

(b) if so, whether Government are aware that the Government of Madras is not following these instructions; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No such instructions have been issued by the Government of India to State Governments.

(b) and (c). Do not arise.

National Laboratory in Bastar

2612. Shri Lakshma Bhawani: Will the Minister of Education be pleased to state:

(a) whether there is any proposal to establish a National Laboratory under the C.S.I.R. in Bastar District of M.P. in the near future; and

(b) if so, the salient features thereof?

The Minister of Information and Broadcasting (Shri Raj Bahadur):

(a) No, Sir.

(b) Does not arise.

प्रादेशिक सेंट्रलमेंट कमिश्नर, बम्बई के कार्यालय में बोलावेही

2613. श्री मं० रं० कृष्ण :

श्री मधु तिमये :

क्या धन, रोजगार तथा पुनर्वास मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्साहनगर में जाली दावे किये गये और प्रादेशिक सेंट्रलमेंट कमिश्नर, बम्बई के कार्यालय ने उन दावों पर कई लाख रुपये का भुगतान किया था ;

(ख) क्या यह भी सच है कि प्रादेशिक सेंट्रलमेंट कमिश्नर बम्बई के कार्यालय के केवल दो जूनियर क्लर्कों को मुद्रातिल किया गया है, यद्यपि मुख्य धरराक्षी ने कुछ बरिष्ठ अधिकारियों के नाम भी बताये थे ; और

(ग) यदि हा, तो इस मामले में और क्या कार्यवाही करने का प्रस्ताव है ?

धन, रोजगार तथा पुनर्वास मंत्रालय में उपमंत्री (श्री डा० रा० चन्हाण): (क) जी, हा। प्रादेशिक बन्दोबस्त आयुक्त कार्यालय बम्बई में जाल साजी के 16 दावों का पता चला है, जिनकी मनमन धन राशि 1.09 लाख रुपये है।